NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P No. 111/2017 C.P-980/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company		Progressive Commodeal Pvt Ltd & Ors.		
Ur	nder Section	391(2),394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Me TIAINLA 0/0 The Regional Director

Deputy Director

Ministry of Corporate

Affairs, GOI

1. MR. NIRMALYA DASGUPTA, Adu. ? Retitioners 2. MR. DIBANATA DEY, Adu.

3. MR. J. PATNAPK, PCS

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Central Government has filed reply wherein objection has been raised. Ld. Counsel for the petitioner submitted that he needs some time to file reply to the Central Government. Prayer is allowed.

List it on 21/02/2018.

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(Jinan K.R.) Member (J)

Petitioners 1

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(V.P.Singh) Member (I)

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